

OFFICE OF THE CIVIL JUDGE (SR. DIVN.), HOSHIARPUR

PUBLIC AUCTION NOTICE:

DATED 17.03.2018

It is notified that in accordance of Hon'ble High Court's Judicial Courts Premises and Compound Fund Rules, 2013, a public auction shall be held in this court complex **on 27.03.2018 at 11.30 a.m.**, for the public utility services that are mentioned below for court complexes at Hoshiarpur, Dasuya and Mukerian respectively for the **lease period from 01.04.2018 to 31.03.2019**. The aspiring bidders are directed to deposit an amount of Rs. 10,000/- as earnest money on 27.03.2018. by 10.30 a.m. positively. The earnest money of unsuccessful bidders shall be returned on the same day. The detailed terms and conditions can be viewed on the website of this court at **<http://ecourts.gov.in/hoshiarpur/history>**.

| Sessions Court Complex, Hoshiarpur | | |
|------------------------------------|--------------------------------|----------------|
| Sr. No. | Name of Public Utility Service | Reserved price |
| 1 | Canteen | Rs. 2,00,000/- |

| District Courts Complex, Hoshiarpur | | |
|-------------------------------------|--------------------------------|----------------|
| Sr. No. | Name of Public Utility Service | Reserved price |
| 1 | Canteen | Rs. 3,79,500/- |
| 2 | Cycle/ Scooter/car parking | Rs. 9,05,000/- |
| 3 | Form Shop | Rs. 1,33,500/- |

| Dasuya Courts Complex, Dasuya | | |
|-------------------------------|--------------------------------|----------------|
| Sr. No. | Name of Public Utility Service | Reserved price |
| 1 | Canteen | Rs. 1,51,100/- |
| 2 | Cycle/ Scooter/car parking | Rs. 1,60,000/- |
| 3. | Photo State Shop | Rs. 61,000/- |

| Courts Complex, Mukerian | | |
|--------------------------|--------------------------------|----------------|
| Sr. No. | Name of Public Utility Service | Reserved price |
| 1 | Canteen | Rs50,000/- |
| 2 | Cycle/ Scooter/car parking | Rs. 60,000/- |
| 3 | Form Shop | Rs. 27,000/- |

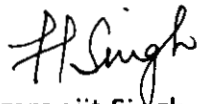
District Courts Complex, Hoshiarpur

| Sr.No | Site No. | Nature of work | Reserve Price |
|-------|----------|-------------------------------|---------------|
| 1 | 3 | Photostat | Rs.33,000.00 |
| 2 | 4 | Photostat cum computer typist | Rs. 31,460.00 |
| 3 | 6 | Photostat | Rs. 34,500.00 |
| 4 | 7 | Photostat | Rs. 31,900.00 |
| 5 | 8 | Photostat cum STD/PCO | Rs. 26,000.00 |
| 6 | 9 | Photostat | Rs. 48,300.00 |
| 7 | 10 | Photostat | Rs. 15,900.00 |
| 8. | 11 | Photostat | Rs. 31,800.00 |
| 9. | 12 | Photostat | Rs. 24,000.00 |
| 10. | 37 | Draftsman | Rs. 11,500.00 |
| 11. | 51 | Draftsman | Rs. 12,650.00 |

The aspiring bidders can inspect the site plan of the Public Utility Service on any working day, from office of the Ld. District & Sessions Judge, Hoshiarpur, by paying a fee of Rs. 100/- in the form of court fee stamp.

The successful bidders shall have to sign and follow the terms and condition as well as the agreement form that are enclosed herewith as Appendix A and B.

Encl: Notice in vernacular language.



(Harsimranjit Singh, PCS)
Civil Judge (Sr. Divn.),
Hoshiarpur ✓

Endst. No. 433

Dated: 19-7-2018

Copy forwarded to:-

1. The Ld. District & Sessions Judge, Hoshiarpur, for information with the request to get the above notices displayed in the notice board of court and office and also for getting the same uploaded on the website of this Sessions Division.


Civil Judge (Sr. Divn.),
Hoshiarpur

Endst. No. 435-70 Dated: 19-3-18

Copy forwarded with the request to get the above notices displayed on the Notice Boards of their respective courts and offices to:-

1. All the Addl. District & Sessions Judges, at Hoshiarpur
2. The Deputy Commissioner, Hoshiarpur
3. The Chief Judicial Magistrate, Hoshiarpur
4. All the Addl. Civil Judges (Sr. Divn.), in this Sessions Division
5. The Secretary, District Legal Services Authority, Hoshiarpur.
6. All the Civil Judge (Jr. Divn.), in this Sessions Division
7. All the Sub Divisional Magistrates, in this Sessions Division
8. All the Tehsildars in this Sessions Division.

H Singh
Civil Judge (Sr. Divn.),
Hoshiarpur

Endst. No. 434 Dated: 19-3-18

Copy forwarded to:-

2. District Public Relation Officer, Hoshiarpur for publication of the Notice in local newspaper and send a copy of the same to this office for record.

sd/
Civil Judge (Sr. Divn.),
Hoshiarpur
g/

ਦਫਤਰ ਸਿਵਲ ਜੱਜ (ਸੀਨੀਅਰ ਡਵੀਜ਼ਨ), ਹੁਸ਼ਿਆਰਪੁਰ।

ਜਨਤਕ ਨਿਲਾਮੀ ਸੂਚਨਾ

ਮਿਤੀ -17-03-2018

ਆਮ ਜਨਤਾ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਹੁਸ਼ਿਆਰਪੁਰ, ਦਸੂਹਾ, ਮੁਕੇਰੀਆਂ ਦੀਆਂ ਕਚਿਹਰੀਆਂ ਵਿੱਚ ਸਥਿਤ ਕੰਟੀਨ, ਸਾਈਕਲ/ਸਕੂਟਰ/ਕਾਰ ਪਾਰਕਿੰਗ, ਫੋਟੋਸਟੇਟ ਦੁਕਾਨ, ਨਕਸ਼ਾ ਨਵੀਸ ਅਤੇ ਛਪੇ ਫਾਰਮ ਦੀ ਦੁਕਾਨ, 01-04-2018 ਤੋਂ 31-03-2019 ਤੱਕ ਠੇਕੇ ਤੇ ਦਿੱਤੀ ਜਾਣੀ ਹੈ। ਇਸ ਸਬੰਧੀ ਜਨਤਕ ਨਿਲਾਮੀ ਕੋਰਟ ਕੰਪਲੈਕਸ ਹੁਸ਼ਿਆਰਪੁਰ ਵਿੱਚ ਮਿਤੀ 27-03-2018 ਨੂੰ ਸਵੇਰੇ **11:30** ਵਜੇ ਪ੍ਰਵਾਨ ਕੀਤੀ ਜਾਵੇਗੀ। ਇਸ ਸਬੰਧੀ ਵਿਸਤਾਰ ਪੂਰਵਕ ਨਿਯਮ ਅਤੇ ਸ਼ਰਤਾਂ ਇਸ ਕੋਰਟ ਦੀ ਹੇਠਾਂ ਲਿਖੇ ਅਨੁਸਾਰ ਵੈਬਸਾਈਟ ਤੇ ਦੇਖੀ ਜਾ ਸਕਦੀ ਹੈ।

Website-[http:// ecourts.gov.in/Hoshiarpur/history](http://ecourts.gov.in/Hoshiarpur/history)



ਸਿਵਲ ਜੱਜ (ਸੀਨੀਅਰ ਡਵੀਜ਼ਨ)

ਹੁਸ਼ਿਆਰਪੁਰ।